

ORISSA HIGH COURT

FILING REPORT AS ON :22/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/34225/2025	GOLAP MOHANTA VS STATE OF ODISHA	SAMIR KUMAR MISHRA(SR. ADV.) VS	// () //	
2	D-BLAPL/25794/2025 BLAPL/8926/2025	WALTER SHASWAT VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /23 /2025 J.M.F.C.,PIPLI(Puri) GR/0000691/2025	
3	D-BLAPL/25798/2025	NAROTTAM BISWAL VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	LARAMBA /150 /2025 () //	
4	D-BLAPL/25802/2025	ASIT KUMAR DALAI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /171 /2025 () //	
5	D-BLAPL/25810/2025	TUNI @ RAJU @ SASHIKANTA MUKHI VS STATE OF ODISHA	ANITA SAHOO VS	SAHADEV KHUNTA /310 /2024 () //	
6	D-BLAPL/25815/2025	BHAGIRATHI GOUDA VS STATE OF ODISHA	UMAKANTA BARIK VS	JHARIGAM /120 /2025 () //	
7	D-BLAPL/25818/2025	BIDU @ BIDUR DURIA VS STATE OF ODISHA	BISWAJIT SAHOO VS	KESINGA /80 /2023 () //	
8	D-BLAPL/25829/2025	SATYA RANJAN @ KANHA BISWAL VS STATE OF ODISHA	MANOJ PANIGRAHI VS	JANKIA P.S. /232 /2025 () //	AOR20220001665C202500085
9	D-BLAPL/25830/2025	PRADEEP BAGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GOVINDPUR /43 /2025 () //	
10	D-BLAPL/25837/2025	GAUTAM NAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR SADAR /126 /2025 () //	
11	D-BLAPL/25855/2025	SMRUTIRANJAN SETHY VS STATE OF ODISHA (EOW)	MALLICK BEBRAT SMRUTIRANJAN VS	EOW,BHUBANESWAR /5 /2025 () //	AOD20220004450C202500020

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12	D-BLAPL/25856/2025	SRIKANTA NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MARKAT NAGAR /9 /2025) //	
13	D-BLAPL/25857/2025	BADAL NAIK VS STATE OF ODISHA	DEBASIS SAHOO VS	KEONJHAR TOWN /190 /2025) //	
14	D-BLAPL/25860/2025	ASHOK BARIK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /667 /2025) //	
15	D-BLAPL/25865/2025	DEBANATA KARNA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SAINTALA /315 /2025) //	
16	D-BLAPL/25868/2025	SOHAN NAIK @ AMAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /84 /2025) //	
17	D-BLAPL/25870/2025	M. DIBYASHREE JYOTIRANJAN VS STATE OF ODISHA (EOW)	MALLICK BEBRAT SMRUTIRANJAN VS	EOW,BHUBANESWAR /5 /2025) //	AOD20220004450C202500021
18	D-BLAPL/25871/2025	MUNA PRADHAN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	KUMBHARAPARA /338 /2025) //	AOD20240000645C202500014
19	D-BLAPL/25872/2025	NILANCHAL MUNI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /61 /2000) //	
20	D-BLAPL/25874/2025	SK. SARAF ALLI @ SONA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /111 /2025) //	
21	D-BLAPL/25876/2025	SANTOSH ACHARYA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /255 /2025) //	
22	D-BLAPL/25878/2025	RAVI HANTAL @ VANTHALA RAVI @ V.RAVI VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /177 /2023) //	
23	D-BLAPL/25886/2025	ANANTA BEHERA	SAROJ KUMAR PADHI	PIPLI /401 /2025	

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		VS	VS	()	
24	D-BLAPL/25887/2025	STATE OF ODISHA KUNILATA SAMAL	SAROJ KUMAR ROURAY	NAIKANI-DIHI /113 /2025	AOD20240000656C202500028
		VS	VS	()	
25	D-BLAPL/25893/2025	STATE OF ODISHA PRAKASH KHUNTIA	DEBADATTA MOHANTY	MARINE PS AT JAMBO /136 /2025	
		VS	VS	()	
26	D-BLAPL/25894/2025	STATE OF ODISHA AYUSH KASHYAP	LALIT SAHU	/ /0	
		VS	VS	()	
27	D-BLAPL/25896/2025	STATE OF ODISHA KHIROD KUMAR MOHAPATRA	SUSHANTA KUMAR PRADHAN	BHANDARIPOKHARI /349 /2025	
		VS	VS	()	
28	D-BLAPL/25903/2025	STATE OF ODISHA MAYADHAR KETAKI	MANOJ KUMAR PANDA	KEGAON /151 /2025	
		VS	VS	()	
29	D-BLAPL/25905/2025	STATE OF ODISHA PANESWARI HEMBRAM	BISWORANJAN SWAIN	BIRMITRAPUR /71 /2025	
		VS	VS	()	
30	D-BLAPL/25910/2025	STATE OF ODISHA SANKAR CHOUDHURY @ KATHIA	NARENDRA KUMAR LENKA	SARANAKUL /13 /2025	
		VS	VS	()	
31	D-BLAPL/25920/2025	STATE OF ODISHA PRASANNA KUMAR MISHRA	SUCHISMITA SARANGI	PIPLI /402 /2025	
		VS	VS	()	
32	D-BLAPL/25921/2025	STATE OF ODISHA CHANDRA KANTA SABAR	ASHUTOSH PATNAIK	KOKSARA /187 /2025	AOR20230000071C202500006
		VS	VS	()	
33	D-BLAPL/25922/2025	STATE OF ODISHA MD MERAJ @ MD LADEN @ LADDAN	BISWARANJAN DALAI	HATIBARI /1 /2025	AOR20220003722C202500162
		VS	VS	()	
34	D-BLAPL/25923/2025	STATE OF ODISHA SANTOSH KUMAR MALLICK @ SAPNESH	BIJAY KUMAR BEHERA	PAHALA /172 /2025	AOR20220001736C202500059
		VS	VS	()	

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35	D-BLAPL/25924/2025	STATE OF ODISHA ANANDA NANDA VS	SATYANARAYAN MISHRA VS	// MUDANPUR RAMPUR /115 /2024 ()	AOR20220001303C202500038
36	D-BLAPL/25925/2025	STATE OF ODISHA ASHOK BEHERA VS	NITYANANDA MOHAPATRA VS	// // ()	AOR20220002929C202500014
37	D-BLAPL/25927/2025	STATE OF ODISHA SONIDIAL BAG VS	PRAMOD KUMAR BOHIDAR VS	// BOLANGIR TOWN /430 /2025 ()	AOR20220000467C202500010
38	D-BLAPL/25929/2025	STATE OF ODISHA PRAVAT KUMAR JENA VS	PRATIK NAYAK VS	// CHANDRASEKHARPUR /260 /2025 ()	
39	D-BLAPL/25934/2025	STATE OF ODISHA DHARMA @ DHARMARAJ JENA VS	JYOTIRMAYA SAHOO VS	// KOTINANDA /162 /2025 ()	
40	D-BLAPL/25935/2025	STATE OF ODISHA MAHESWATA @ MAHISMITA NAYAK VS	SUKANTA KUMAR NAYAK VS	// RAJKANIKA /288 /2024 ()	
41	D-BLAPL/25936/2025	STATE OF ODISHA DHIROJ KUMAR DAS @ RAKESH DAS @ DHIRAJ @ VS	CHANDRA KUMAR RAOUT VS	// JAGATPUR /370 /2025 ()	
42	D-BLAPL/25937/2025	STATE OF ODISHA DHARMA @ DHARMARAJ JENA VS	JYOTIRMAYA SAHOO VS	// SHERAGADA /222 /2025 ()	
43	D-BLAPL/25939/2025	STATE OF ODISHA DHARMA @ DHARMARAJ JENA VS	JYOTIRMAYA SAHOO VS	// ASKA /319 /2025 ()	
44	D-BLAPL/25940/2025	STATE OF ODISHA KANHU CHARAN BHUNYA @ KANHU CHARAN BHUNYA VS	JYOTIRMAYA SAHOO VS	// MOHANA /146 /2024 ()	
45	D-BLAPL/25941/2025	STATE OF ODISHA DHARMA @ DHARMARAJ JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KOTINANDA /152 /2025 () //	

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46	D-BLAPL/25943/2025	SANJAY SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /146 /2024 () //	
47	D-BLAPL/25945/2025	JUGUNU BISHOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /146 /2024 () //	
48	D-BLAPL/25947/2025	PRIYA RANJAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BRAHMAGIRI /207 /2025 () //	
49	D-BLAPL/25949/2025	DIPU PRADHAN @ SANDHA VS STATE OF ODISHA	KURESH PRASAD DASH VS	PURUSHOTTAMPUR /333 /2023 () //	AOR20220001390C202500050
50	D-BLAPL/25951/2025	PURNA CHANDRA BAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /159 /2025 () //	
51	D-BLAPL/25952/2025	AJAYA SWAIN VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	KHUNTUNI /37 /2024 () //	
52	D-BLAPL/25954/2025	SANTOSH KUMAR KHOSLA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /40 /2025 () //	
53	D-BLAPL/25958/2025	KAJU BHOI VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BARGARH /467 /2023 () //	
54	D-BLAPL/25961/2025	LOCHAN NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL SADAR /503 /2023 () //	AOR20220000053C202500095
55	D-BLAPL/25963/2025	TUKUNA BHOI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	NIALI /234 /2025 () //	AOR20220004106C202500142
56	D-BLAPL/25968/2025	POURASH KUMAR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NIALI /252 /2023 () //	
57	D-BLAPL/25973/2025	TAPAS MANGARAJ	AMIT PRASAD BOSE	PURI TOWN /317 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/25976/2025	TIKINI @ FAZALAY HASAN	ARIJEET MISHRA	AUL /239 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/25977/2025	KALIA @ RANJIT NAHAK	ARUN KUMAR DAS -1	MAHABIROD /15 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/25978/2025	JYOTIPRAKASH BISWAL	KARTIK KU SWAIN	CRIME AGAINST WOMEN AND CHILDREN WING POLICE STATION /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/25979/2025	AKASH HARIJAN	ARIJEET MISHRA	JEYPORE TOWN /266 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/25981/2025	SUBHRA SAMBIT NAYAK	KARTIK KU SWAIN	CRIME AGAINST WOMEN AND CHILDREN WING POLICE STATION /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/25983/2025	BABULA SABAR	PABITRA KUMAR PAIK	SPECIAL CRIME UNIT /9 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/34115/2025	RAMESH KUMAR PANDYA	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CMP/34071/2025	GAUTAM BUDHA SINGH SAMANT	AMITAV TRIPATHY	//	
		VS	VS	()	
		RAMACHANDRA MUNI PAL		//	
66	D-CMP/34083/2025	MADHAV KUMAR	PRASANNA KUMAR PANDA	//	
		VS	VS	()	
		SANTILATA ROUT		//	
67	D-CMP/34090/2025	ABHISEK PANDA	ASOK MOHANTY(SR. ADV.)	//	
		VS	VS	()	
		CHINTAMANI PANDA		//	
68	D-CMP/34111/2025	DIMPLE ROUTRAY @ SAHOO	SATYA NARAYAN BHRAMAR RAY	//	
		VS	VS	()	

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		SARTHAK NANDAN SAHOO		//	
69	D-CMP/34114/2025	DHADI NAYAK	CHINMAYA RANJAN DAS	//	
		VS	VS	0	
		DHARANIDHAR MALLICK		//	
70	D-CMP/34117/2025	SUDHANIDHI PANDA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		JIBANENDU PANDA		//	
71	D-CMP/34125/2025	UCHABA JANI	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		SUNADEI JANI @ BADANAYAK		//	
72	D-CMP/34134/2025	RAGHUNATH MISHRA	BHAGABAN MOHANTY	//	
		VS	VS	0	
		KAMAPAL MISHRA		//	
73	D-CMP/34140/2025	NIRANJAN SEN	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		UPENDRA SEN		//	
74	D-CMP/34161/2025	SUBANESWAR KHANDAI	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		SANTILATA SAHOO		//	
75	D-CMP/34181/2025	BALI KUMBHAR	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		AGAM KUMBHAR		//	
76	D-CMP/34186/2025	JAYAKRUSHNA PADHI	BUDHIRAM DAS	//	
		VS	VS	0	
		RAJKISHORE PANDA		//	
77	D-CMP/34197/2025	HARAMOHAN PRADHAN	BISWA PRAKASH DHAL	//	
		VS	VS	0	
		M/S. HINDUSTAN PETROLEUM CORPORATION LTD.		//	
78	D-CMP/34200/2025	AJIT KUMAR BISWAL	ANAM CHARAN PANDA	//	
		VS	VS	0	
		BHAGIRATHI SWAIN		//	
79	D-CMP/34216/2025	MIRA BANERJEE	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	0	
		GOURI BANERJEE		//	

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80	D-CMP/34232/2025	TIKESWAR SAHU VS MOHAMMAD BABIL	MANASH RANJAN NAYAK VS	// 0 //	
81	D-CMP/34236/2025	TIKESWAR SAHU VS RAMESH KISN	MANASH RANJAN NAYAK VS	// 0 //	
82	D-CMP/34238/2025	NIBEDITA MISHRA VS PRAFULLA MISHRA	SANJIB SWAIN VS	// 0 //	
83	D-CMP/34239/2025	TIKESWAR SAHU VS SUSIL KUMAR DEHERI	MANASH RANJAN NAYAK VS	// 0 //	
84	D-CMP/34240/2025	TIKESWAR SAHU VS DHANU DALA BEHERA	MANASH RANJAN NAYAK VS	// 0 //	
85	D-CMP/34242/2025	SULOCHANA DEVI VARMA VS GOBINDA PRASAD AJMERIA	SAMBHU CH. NATH SHARMA VS	// 0 //	
86	D-CMP/34243/2025	TIKESWAR SAHU VS KISHORI NAYAK	MANASH RANJAN NAYAK VS	// 0 //	
87	D-CMP/34244/2025	TIKESWAR SAHU VS KAMALA LOCHAN MAHAKUR	MANASH RANJAN NAYAK VS	// 0 //	
88	D-CMP/34245/2025	TIKESWAR SAHU VS KARUNAKAR SAHU	MANASH RANJAN NAYAK VS	// 0 //	
89	D-CMP/34246/2025	TIKESWAR SAHU VS ANANDA MAHAPATRA	MANASH RANJAN NAYAK VS	// 0 //	
90	D-CMP/34247/2025	TIKESWAR SAHU VS PRADEEP KUMAR DEBTA	MANASH RANJAN NAYAK VS	// 0 //	
91	D-CMP/34249/2025	TIKESWAR SAHU	MANASH RANJAN NAYAK	//	

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		VS	VS	0	
		DEBENDRA PANDA		//	
92	D-CMP/34251/2025	PRAKASH CHANDRA GHADEI	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		RABINARAYAN ACHARYA		//	
93	D-CONTC/34037/2025	M/S PRATISTHA ENGINEERING LTD.,BBSR	ADV.	//	
		VS	VS	0	
		RATIKANTA MOHAPATRA,ADDITIONAL SECRETARY,GOVT WORKS DEPT,BBSR		//	
94	D-CONTC/34046/2025	MANAS RANJAN PATRA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
95	D-CONTC/34048/2025	SASHI BHUSAN PANDA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
96	D-CONTC/34049/2025	LALIT MOHAN DAS	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		SALINI PANDIT,IAS		//	
97	D-CONTC/34050/2025	SIBA PRASAD NARENDRA	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL,IAS		//	
98	D-CONTC/34054/2025	PARAMANANDA NAYAK	ADV	//	AOD20220001936C202500049
		VS	VS	0	
		ANU GARG, COMMISSIONER CUM ADDL. CHIEF SECRETARY , WATER RESOURCES DEPTT.//		//	
99	D-CONTC/34059/2025	ISWAR CHANDRA BEHERA	ADV	//	AOD20220001936C202500050
		VS	VS	0	
		ANU GARG COMMISSIONER CUM ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT. //		//	
100	D-CONTC/34061/2025	BIMBADHAR JENA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
101	D-CONTC/34068/2025	PRABHAT MISHRA	ADV.	//	
		VS	VS	0	
		GUHA POONAM TAPAS KUMAR,IAS		//	
102	D-CONTC/34070/2025	MAHENDRA KUMAR GUIN	ADV.	//	
		VS	VS	0	

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103	D-CONTC/34077/2025	SHALINI PANDIT,IAS JAYADEV PATEL VS	MOHIT KUMAR PATI VS	// // ()	AOR20220001535C202500165
104	D-CONTC/34078/2025	DR. MOHAN MANIA, SUB DIVISIONAL VETERINARY OFFICER,BOLANGIR BALARAM SAMAL VS	ADV VS	// // ()	AOD20250000180C202500145
105	D-CONTC/34079/2025	BIBHUTI NHUSAN BEHERA, DY DIRECTOR OF CHEMICAL ANALYSIS,JAJPUR ROAD BIBHUTI RANJAN SAHOO VS	ADV VS	// // ()	AOD20250000180C202500146
106	D-CONTC/34087/2025	MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. KANAK MANJARI PRADHAN VS	ADV. VS	// // ()	
107	D-CONTC/34089/2025	RANJAN KUMAR SAHOO,OAS DUKHISHYAM SAHOO VS	ADV. VS	// // ()	
108	D-CONTC/34091/2025	DEO RANJAN KUMAR SINGH,COMM-CUM-SECRETARY,DEPT OF REVENUE AND DISASTER MANAGEMENT,BBSR,KHURDA TAPAN KUMAR MOHANTY VS	ADV. VS	// // ()	
109	D-CONTC/34101/2025	DEO RANJAN KUMAR SINGH,COMM-CUM-SECRETARY,DEPT OF REVENUE AND DISASTER MANAGEMENT,BBSR,KHURDA BHAGABAN BEHERA VS	ADV VS	// // ()	AOD20250000180C202500147
110	D-CONTC/34102/2025	VIR VIKARM YADAV, PRINCIPAL SECRETARY WORKS DEPTT. GOURANG PADHI VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500060
111	D-CONTC/34104/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION SUBASH CHANDRA SUBUDHI VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500062
112	D-CONTC/34106/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION KALI PRASAD PADHY VS	ADV VS	// // ()	AOR20250000149C202500025
113	D-CONTC/34107/2025	AJAYA KUMAR PATRA, DISTRICT EDUCATION OFFICER,GANJAM SHANTANU KUMAR DASH VS	ADV VS	// // ()	AOR20250000149C202500027
		BIRENDRA KORKURA, DIRECTOR OF SECONDARY EDUCATION,ODISHA		//	

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114	D-CONTC/34116/2025	SWAMI SHANKARANANDA GIRI VS JAGMOHAN MEENA,DEPUTY COMMISSIONER OF POLICE,BSBR,KHURDA	AMIT PRASAD BOSE VS ADV.	// 0 //	
115	D-CONTC/34119/2025	SURYAMANI PANDA VS DILLIP KUMAR PANDA,DIRECTOR,CAPITAL HOSPITAL,BBSR	ADV. VS NIHAL RATH	// 0 //	
116	D-CONTC/34142/2025	SIBARAM PANDA VS AUROBINDO BEHERA,IAS	NIHAL RATH VS ADV.	// 0 //	
117	D-CONTC/34145/2025	BIDYUTLATA BISWAL VS ASWATHY S.,IAS	ADV. VS ADV.	// 0 //	
118	D-CONTC/34147/2025	HIMANSU BHUSAN PATRA VS ASWATHY S.,IAS	ADV. VS ADV.	// 0 //	
119	D-CONTC/34152/2025	NUJA CHOBEY VS ASWATHY S.,IAS	ADV. VS ADV.	// 0 //	
120	D-CONTC/34154/2025	SANTANU KUMAR MOHANTA VS ASWATHY S.,IAS	SUBHADUTTA ROUTRAY VS ADV.	// 0 //	
121	D-CONTC/34165/2025	MANAGING COMMITTEE, CHRIST COLLEGIATE SCHOOL, CUTTACK VS BIRENDRA KURKURA, DIRECTOR, DIRECTORATE OF SECONDARY EDUCATION, ODISHA	ADV. VS ADV.	// 0 //	AOR20220001600C202500098
122	D-CONTC/34179/2025	ASHAMONI MOHANTY VS HRUSHIKESH TRIPATHY,TAHASILDAR,PIPILI,PURI	PRATIK NAYAK VS ADV.	// 0 //	
123	D-CONTC/34182/2025	BIMAL KUMAR JENA VS SHALINI PANDIT,IAS	ADV. VS ADV.	// 0 //	
124	D-CONTC/34183/2025	DURYODHAN MOHANTA VS SALINI PANDIT,IAS	ADV. VS ADV.	// 0 //	
125	D-CONTC/34184/2025	HARIHAR PRADHAN	ADV.	//	

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		VS	VS	()	
		SHALINI PANDIT,IAS		//	
126	D-CONTC/34187/2025	PITAMBAR PADHY	ADV.	//	
		VS	VS	()	
		SALINI PANDIT,IAS		//	
127	D-CONTC/34191/2025	DR.RABINARAYAN SAMAL	PRATYASISH MOHANTY	//	
		VS	VS	()	
		ARAVIND AGRAWAL,IAS		//	
128	D-CONTC/34195/2025	UTTAM KUMAR BARIK	ADV.	//	
		VS	VS	()	
		USHA PADHEE,IAS		//	
129	D-CONTC/34205/2025	RAGHUNATH MISHRA	MALAYARANJAN SARANGI	//	
		VS	VS	()	
		SATYABRATA SAHOO,SECRETARY,DEPT OF HOME SECRETARIAT BUILDING,BBSR,KHURDA			
130	D-CONTC/34212/2025	SUKHENDU MAJUMDAR	ADV.	//	
		VS	VS	()	
		ARAVIND AGRAWAL,IAS		//	
131	D-CONTC/34217/2025	SUMITA KUMARI SATAPATHY	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT,IAS		//	
132	D-CONTC/34218/2025	ANITA KUMARI SATAPATHY	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT,IAS		//	
133	D-CONTC/34233/2025	GOPAL CHARAN PATRA	DEVI PRASAD DASH	//	AOD20250000901C202500003
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR OF HIGHER EDUCATION		//	
134	D-CRLA/25826/2025	PANDAB DEHURY	BHARATI DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLA/25904/2025	X(INFORMANT/VICTIM)	PRASANTA KUMAR SATAPATHY	BADAMBADI /292 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLA/25960/2025	SAGAR MALIK	REBATI LATA PANDA	NAIKANI-DIHI /124 /2018	
		VS	VS	()	

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137	D-CRLA/25964/2025	STATE OF ODISHA TULASIRAM SAMARATH VS	PVS NANAJI ACHARY VS	// KOTPAD /75 /2022 ()	AOR20220000211C202500052
138	D-CRLA/25967/2025	STATE OF ODISHA JAGABANDHU SWAIN VS	JYOTIRMAYA SAHOO VS	// DHARAKOT PS /240 /2025 ()	
139	D-CRLLP/25919/2025	STATE OF ODISHA STATE OF ODISHA(VIG.) VS	SANGRAM DAS, STANDING COUNSEL(VIGILANCE) VS	// BHUBANESWAR VIGILANCE /31 /2001 ()	AOR20220001542C202500016
140	D-CRLMC/25792/2025	RANJAN KUMAR KAR LAXMANPATI BALIARSINGH VS	ANIRUDHA DAS VS	// KOTOAGARH /41 /2024 ()	
141	D-CRLMC/25809/2025	COMPLAINANT/INFORMANT ADIKANDA PRADHAN VS	ASHOK KUMAR MISRA VS	// SINDHIKELA PS /26 /2017 ()	
142	D-CRLMC/25812/2025	STATE OF ODISHA KAPILA CHARAN MALLICK VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500226
143	D-CRLMC/25819/2025	BASUDEV MISHRA DIBAKAR PUJARI VS	SURYAKANTA DWIBEDI VS	// NABARANGAPUR TOWN /213 /2008 ()	
144	D-CRLMC/25843/2025	STATE OF ODISHA MANOJ KUMAR KUMAWAT VS	ABHASH GARNAIK VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /20 /2024 ()	
145	D-CRLMC/25845/2025	STATE OF ODISHA SIBA PRASAD MOHANTY VS	PRADEEP KUMAR MOHANTY VS	// //0 ()	
146	D-CRLMC/25846/2025	SWATI PRIYADARSINI JENA SIBA PRASAD MOHANTY VS	PRADEEP KUMAR MOHANTY VS	// //0 ()	
147	D-CRLMC/25847/2025	SWATI PRIYADARSINI JENA SANJAY@SANJAYA KUMAR JADAV VS	BHABANI SHANKAR DASPARIDA VS	// // ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/25848/2025	SANJAY @ SANAJAYA KUMAR JADAV VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DELANGA /213 /2021 () //	
149	D-CRLMC/25853/2025	JAYANTA KUMAR JENA VS STATE OF ODISHA(VIG.)	SMITA RANJAN PATNAIK VS	BHUBANESWAR VIGILANCE /20 /2005 () //	
150	D-CRLMC/25854/2025	SHIBA GOUDA @ MAHANKUDA VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	DIGAPAHANDI /107 /2022 () //	
151	D-CRLMC/25858/2025	ARTATRANA RANA @ ARTA RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /89 /2015 () //	
152	D-CRLMC/25862/2025	RAJU @ SURENDRA KUMAR PRADHAN VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	BHUBANESWAR G.R.P.S. /56 /2015 () //	
153	D-CRLMC/25863/2025	NARENDRA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /98 /2008 () //	
154	D-CRLMC/25866/2025	ABHAYA BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALIKUDA /137 /2022 () //	
155	D-CRLMC/25869/2025	GIRIDHARI NIAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /144 /2013 () //	
156	D-CRLMC/25877/2025	CHITTARANJAN PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /21 /2025 () //	
157	D-CRLMC/25879/2025	NILANCHAL MUNI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	/ /0 () //	
158	D-CRLMC/25880/2025	KHIROD NAIK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	LALBAG /12 /2020 () //	
159	D-CRLMC/25906/2025	HEMANTA KUMAR MAJHI	SIDHARTHA DAS	SONEPUR /186 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/25909/2025	JNANENDRA SAMAL	KASHINATH PATTANAIAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/25915/2025	MAYA ASSOCIATES	ARUN KUMAR BUDHIA	/ /	AOD20240000603C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/25950/2025	CHAKRADHAR MOHANTA	SUSIL KUMAR PATTNAIK	JAMDA PS /29 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/25972/2025	RAMA CHANDRA DEY	PRAVASH CHANDRA JENA	JALESWAR /289 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/25980/2025	ASHOK KUMAR SAHOO	AMULYA RATNA PANDA	BASTA /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/25982/2025	BINAYAK SAHOO	SANJEEB KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/25985/2025	ASHUTOSH ROUTARAY @ ASUTOSH ROUTRAY	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/25986/2025	K.KAMESWAR READY	SANJIB KUMAR BHANJADEO	RAMBHA (KHALLIKOTE) /215 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/25987/2025	ANIL KUMAR MOHANTY	SANGRAMJIT PANDA	SAMBALPUR VIGILANCE /65 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/25988/2025	BYOAJAN @ BYANJAN @ SAROJ KUMAR SUBUDHANSUK	HASNOK KUMAR JENA	DHENKANAL SADAR /334 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/25989/2025	MD.ASIF	TUKUNA KUMAR MISHRA	/ /0	
		VS	VS	()	

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171	D-CRLMC/25990/2025	STATE OF ODISHA RAHISH KHAN VS	SOUMYA JYOTI BISWAL VS	// RAGHUNATHPALI /134 /2005 ()	
172	D-CRLMC/25991/2025	STATE OF ODISHA MAHESH KUMAR SUNDARY @ MAHESH SUNDAR RAY	AYOTIRMAYA SAHOO VS	// / /0 ()	
173	D-CRLMC/25992/2025	STATE OF ODISHA RAJENDRA SAMAL VS	SURYAKANTA JENA VS	// ALAKUNDA /65 /2025 ()	
174	D-CRLMC/25994/2025	STATE OF ODISHA RABI SANKAR SIKDAR VS	SANJAY KUMAR SWAIN VS	// / /0 ()	
175	D-CRLMP/25799/2025 CRLMP/1083/2025	STATE OF ODISHA BASANTA KUMAR BAL VS	ALOK KUMAR PANDA VS	// / /0 ()	
176	D-CRLMP/25823/2025 CRLMP/1085/2025	STATE OF ODISHA SANJAYA KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// NIMAPADA /82 /2025 ()	
177	D-CRLMP/25824/2025	STATE OF ODISHA HIMANSU BARIK VS	GOURI KUMAR RATH VS	// / /0 ()	
178	D-CRLMP/25838/2025	STATE OF ODISHA BISWAJIT NAYAK VS	BANSHIDHAR SATAPATHY VS	// / /0 ()	
179	D-CRLMP/25840/2025	STATE OF ODISHA MANORAMA MAHAPATRA VS	BANSHIDHAR SATAPATHY VS	// / /0 ()	
180	D-CRLMP/25850/2025	STATE OF ODISHA SANTABALA DAS ADHIKARI VS	MANORANJAN PADHI VS	// / /0 ()	
181	D-CRLMP/25873/2025	STATE OF ODISHA NAMITA NAYAK VS	AMIT PRASAD BOSE VS	// / /0 ()	
		STATE OF ODISHA		//	

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182	D-CRLMP/25926/2025	DHANESWAR ROUT VS PRINCIPAL SECRETARY, DEPT. OF HOME, BBSR	CHAKRADHAR SINGH VS	/ / 0 ()	
183	D-CRLMP/25953/2025	ARATA BHOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ / 0 ()	
184	D-CRLMP/25971/2025	RANU SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ / 0 ()	
185	D-CRLMP/25974/2025	JUDHISTHIRA NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	/ / 0 ()	
186	D-CRLMP/25975/2025	BHAGYADHAR BALASAMANTA VS STATE OF ODISHA	JNANINDRA PANI VS	/ / 0 ()	
187	D-CRLREV/25808/2025	NIRANJAN NAIK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	DASPALLA /30 /2018 ()	
188	D-CRLREV/25839/2025	AKASH BEHERA VS STATE OF ODISHA	ABHASH GARNAİK VS	ANGUL TOWN /458 /2025 ()	
189	D-CRLREV/25852/2025 CRLREV/562/2025	SIKHAR CHANDRA JENA@SIKHAR JENA VS ADDL. DCP-CUM-EM, BBSR	SANJEEV UDGATA VS	/ / 0 EXECUTIVE MAGISTRATE,BBSR(Khordha)	CRMC/0001254/2025
190	D-CRLREV/25875/2025	BANAMALI PARIDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	ULLUNDA /104 /2023 ()	
191	D-CRLREV/25892/2025	PUTU @ BISWAJIT PARIDA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BIRIDI PS /99 /2016 ()	
192	D-CRLREV/25895/2025	RAMESH CHANDRA DASH VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /392 /2022 ()	
193	D-CRLREV/25898/2025	DR. TAPAN KUMAR SATAPATHY	ANIRUDHA DAS	/ / 0	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLREV/25938/2025	LINGARAJ MAHALI @ LITU	JAJATI KESHARI KHUNTIA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLREV/25993/2025	RUPASHREE DASH@ROOPASHREE DASH	KSHIROD KUMAR ROUT	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-FAO/34132/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	//	LOD20240000172C202500358
		VS	VS	()	
		AMITARANI JENA		//	
197	D-FAO/34133/2025	STATE OF ODISHA	SUMAN PATTNAIK,A.G.A	//	LOD20240000194C202500373
		VS	VS	()	
		RANJIT KUMAR BEURIA		//	
198	D-FAO/34185/2025	STATE OF ODISHA	SUMAN PATTNAIK,A.G.A	//	LOD20240000200C202500376
		VS	VS	()	
		ASHOK KUMAR DAS		//	
199	D-MACA/34053/2025	AMULYA KUMAR SWAIN	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		AKSHAYA KUMAR SAHOO		//	
200	D-MACA/34057/2025	VIDYADHAR SAHOO	BISHNU BRATA SINGH	//	
		VS	VS	()	
		LAXMAN KUMAR PRADHAN		//	
201	D-MACA/34058/2025	BASANTI MAHANTA	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		DINESH CHANDRA TRIPATHY		//	
202	D-MACA/34060/2025	MADHUSMITA MAHALA	BISHNU BRATA SINGH	//	
		VS	VS	()	
		JARAMAN BIBI		//	
203	D-MATA/34160/2025	NIRANJAN BARIK	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	()	
		REENA BARIK		//	
204	D-MATA/34234/2025	NIRMAL CHANDRA RATH	SANGRAM KESHARI ROUT	//	
		VS	VS	()	

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		RASHMITA PANDA		//	
205	D-MSA/34208/2025	M/S. SAI KRISHNA HOMES PVT. LTD.,KHURDA	BIRAJA PRASAD TRIPATHY	//	
		VS	VS	0	
		SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, KHURDA		//	
206	D-RPFAM/34241/2025	BASANT KUMAR SAHOO	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
		SULOCHANA SAHOO		//	
207	D-RSA/34082/2025	SIBA PRASAD SAHOO	KARUNAKAR NAYAK	//	
		VS	VS	0	
		SIMA SAHOO		//	
208	D-RVWPET/34092/2025	SAROJ KUMAR MOHANTY	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
209	D-RVWPET/34168/2025	BISHNU CHANDRA BEHERA	BAIBASWATA PANIGRAHI	//	
		VS	VS	0	
		SHRI RADHA DAMODAR SWAMY BIJE, GANJAM		//	
210	D-TRP(C)/34041/2025	JAYASHREE NATUA	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		SURESH KUMAR NAYAK		//	
211	D-TRP(C)/34174/2025	BHARATI KANDHA DORA	KABERI MOHANTY	//	
		VS	VS	0	
		JAGANNATH DORA		//	
212	D-WA/34036/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000200C202500375
		VS	VS	0	
		BIDYADHAR NAIK		//	
213	D-WA/34207/2025	NIBEDITA MOHANTY	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
214	D-WA/34210/2025	RUPASI RAGINI NAYAK	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
215	D-WA/34235/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000200C202500377
		VS	VS	0	
		LAXMIDHAR NAIK		//	

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216	D-WA/34250/2025	ANJANA SWAIN VS ANITA PARIDA	GOURI MOHAN RATH VS VS	// () //	
217	D-WP(C)/34033/2025	SUSHIL KUMAR SWAIN VS ODISHA STAFF SELECTION COMMISSION	SRINIVAS MOHANTY VS VS	// () //	AOR20240000732C202500027
218	D-WP(C)/34034/2025	BASUDEV SHG TERAMANPUR VS STATE OF ODISHA	GAJENDRANATH ROUT VS VS	// () //	AOR20220004106C202500139
219	D-WP(C)/34035/2025	STATE OF ODISHA VS SHAMIKANTHA BISWAL	SANJAY RATH, A.G.A VS VS	// () //	LOD20240000194C202500372
220	D-WP(C)/34038/2025	KARUNAKAR BHOI VS STATE OF ODISHA	LALATENDU SAMAL VS VS	// () //	
221	D-WP(C)/34039/2025 WP(C)/23654/2025	MAYADHAR DAS VS STATE OF ODISHA	MITHUN DAS VS VS	// () //	
222	D-WP(C)/34040/2025	LAXMAN KUMAR MALLICK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS VS	// () //	
223	D-WP(C)/34042/2025	MAYURI VS JOINT COMMISSIONER OF STATE TAX	KSHIROD KUMAR SAHOO VS VS	// () //	AOR20220001352C202500060
224	D-WP(C)/34043/2025 WP(C)/23678/2025	JAYANTI DALAI VS STATE OF ODISHA	LAMBIT SENAPATI VS VS	// () //	
225	D-WP(C)/34044/2025 WP(C)/23679/2025	PRAFULLA KUMAR DAS VS STATE OF ODISHA	LAMBIT SENAPATI VS VS	// () //	
226	D-WP(C)/34045/2025	GOURA CHANDRA PURTY VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS VS	// () //	
227	D-WP(C)/34047/2025	RABINDRANATH PALEI	KHIROD CHANDRA MAJHI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/34051/2025	SUDEBI HOTA	CHITRA PADHI	//	
		VS	VS	()	
		THE CHIEF SECY, GOVT. OF ODISHA, BBSR		//	
229	D-WP(C)/34052/2025	JAFFAR IMAM	ASHOK KUMAR ROUT	//	AOD20220003081C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/34055/2025	NIRMAL DASH	SRINIVAS MOHANTY	//	AOR20240000732C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/34056/2025	AMEET NARAYAN ROUT	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/34062/2025	PANCHDEEP CONSTRUCTION LTD., BBSR	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	()	
		ADDITIONAL DISTRICT MAGISTRATE, BBSR		//	
233	D-WP(C)/34063/2025	M/S TULASHI ELECTRICALS, JAJPUR	NAIBEDYA PRASAD SAMAL	//	
	WP(C)/23701/2025	VS	VS	()	
		THE COMMISSIONER OF CT AND GST, BANIYAKAR BHAWAN, CUTTACK		//	
234	D-WP(C)/34064/2025	GOBINDA CHANDRA MALLICK	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/34065/2025	ARUN KUMAR MEHER	SANTOSH KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/34066/2025	MUNU NAYAK	SANTOSH KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/34067/2025	MANOJ KUMAR MAHAPATRA	SANTOSH KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/34069/2025	SRIKANTA PATRA	SANTOSH KUMAR SWAIN	//	
		VS	VS	()	

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239	D-WP(C)/34072/2025	STATE OF ODISHA MADHAB PRASAD MISRA VS	AMITAV TRIPATHY VS	// // 0	
240	D-WP(C)/34073/2025	STATE OF ODISHA GAYATRI SINGH SAMANTA @ GAYATREE SINGH SAMANTA	AMITAV TRIPATHY VS	// // 0	
241	D-WP(C)/34074/2025	STATE OF ODISHA BARSA BAISALI BEHERA VS	JYOTI PRAKASH PATRA VS	// // 0	
242	D-WP(C)/34075/2025	PRINCIPAL SECY TO GOVT. OF ODISHA BENUDHAR MOHAPATRA VS	SIDHESWAR MALLIK VS	// // 0	
243	D-WP(C)/34076/2025	STATE OF ODISHA NARAYAN PATRA VS	PRAFULLA KUMAR RATH VS	// // 0	
244	D-WP(C)/34080/2025	STATE OF ODISHA LAXMIDHAR JENA VS	PRAKASH KUMAR MISHRA VS	// // 0	
245	D-WP(C)/34081/2025	STATE OF ODISHA SAUDAMINI SAHU VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202500061
246	D-WP(C)/34084/2025	STATE OF ODISHA JHUNU MALLICK VS	PRONOY MOHANTY VS	// // 0	
247	D-WP(C)/34085/2025 WP(C)/23658/2025	UNION OF INDIA SAGAR AGARWAL VS	SOUMYA MISHRA VS	// // 0	
248	D-WP(C)/34086/2025	THE COLLECTOR AND D.M. BALASORE HRUDANANDA KUNAR VS	MANORANJAN PADHI VS	// // 0	
249	D-WP(C)/34088/2025	STATE OF ODISHA KABITA PATTANIAK VS	KARUNAKAR RATH VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/34093/2025	BASANTI SAHOO VS UNION OF INDIA	PRONOY MOHANTY VS	// () //	
251	D-WP(C)/34094/2025	RAJENDRA PRASAD PANDA VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// () //	AOR20250000149C202500026
252	D-WP(C)/34095/2025	SUNIL KUMAR SAHOO VS DEPUTY COMMISSIONER OF INCOME TAX	KSHIROD KUMAR SAHOO VS	// () //	AOR20220001352C202500061
253	D-WP(C)/34096/2025	ARUN KUMAR PUJHARI VS STATE OF ODISHA	BHOJARAJ SETH VS	// () //	
254	D-WP(C)/34097/2025	MANJAYA DHARUA VS STATE OF ODISHA	BHOJARAJ SETH VS	// () //	
255	D-WP(C)/34098/2025	MATHURA MAJHI VS THE ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION, ODISHA	DIGBAS PANDA VS	// () //	
256	D-WP(C)/34099/2025	M/S. KRISHNA PRATAP SINGH, JHARSHU VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST SAMBALPUR	ITISHREE TRIPATHY VS	// () //	
257	D-WP(C)/34100/2025	REBA SHIL @ REBARANI VS ASSISTANT SETTLEMENT OFFICER, JEYPORE, KORAPUT	GOPINATH MISHRA VS	// () //	
258	D-WP(C)/34103/2025	DHANESWAR SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	// () //	
259	D-WP(C)/34105/2025	M/S. GURPRIT SINGH CHAWLA, JHARSHUGUDA VS JOINT COMMISSIONER OF STATE TAX(APPEAL), CT AND GST SAMBALPUR	ITISHREE TRIPATHY VS	// () //	
260	D-WP(C)/34108/2025	RAMESH CHANDRA ROUT VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// () //	
261	D-WP(C)/34109/2025	SATHI SATPATHY	PRAVAT KUMAR MOHANTY	//	

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		VS	VS	0	
262	D-WP(C)/34110/2025	BAPU @ PRATYUSH RANJAN SATPATHY PRASANTA KUMAR DASH @ PRASANTA DASH	AMIT PRASAD BOSE	//	
		VS	VS	0	
263	D-WP(C)/34112/2025	TAHSILDAR CUM LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, DEOGARH// THE ASST GENERAL MANAGER CUM AUTHORISED OFFICER, CENTRAL BANK OF INDIA, BBSR	AMIT PRASAD BOSE	//	
		VS	VS	0	
264	D-WP(C)/34113/2025	DEPUTY COMMISSIONER OF POLICE M/S. JAGANNATH PANIPANCHAYAT, CUTTACK	MADHAB LAL AGARWAL	//	
		VS	VS	0	
265	D-WP(C)/34118/2025	STATE TAX OFFICER, CUTTACK KUSUM SHAW	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
266	D-WP(C)/34120/2025	UNION OF INDIA RAMESH CHANDRA MOHANTY	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
267	D-WP(C)/34121/2025	STATE OF ODISHA MANJU DEVI PODDAR	ASHOK KUMAR MISRA	//	
		VS	VS	0	
268	D-WP(C)/34122/2025	STATE OF ODISHA BIJAY KUMAR DAS	AMIT PRASAD BOSE	//	
		VS	VS	0	
269	D-WP(C)/34123/2025	STATE OF ODISHA TOFAN BHOI	SURYASNATH MOHAPATRA	//	
		VS	VS	0	
270	D-WP(C)/34124/2025	COLLECTOR PURI STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED, Bhubaneswar	AMIT PRASAD BOSE	//	
		VS	VS	0	
271	D-WP(C)/34126/2025	THE INSURANCE OMBUDSMAN, BBSR BRUNDABAN KANDHAPANI	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
272	D-WP(C)/34127/2025	STATE OF ODISHA PARTHABA MAHAHNANDA	JAGADIP SAHOO	//	
		VS	VS	0	AOR20220003157C202500008

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273	D-WP(C)/34128/2025	STATE OF ODISHA BALARAM SAHU VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202500058
274	D-WP(C)/34129/2025 WP(C)/23680/2025	STATE OF ODISHA SHRADDHANJALI DAS VS	SWAPNIL ROY VS	// // ()	
275	D-WP(C)/34130/2025 WP(C)/23681/2025	STATE OF ODISHA ANITA NAYAK VS	SWAPNIL ROY VS	// // ()	
276	D-WP(C)/34131/2025	STATE OF ODISHA MANAS KUMAR NAYAK VS	JANAKI KANTA MAHAPATRA VS	// // ()	
277	D-WP(C)/34135/2025	STATE OF ODISHA SABITRI PRADHAN VS	PRABIN DAS VS	// // ()	
278	D-WP(C)/34136/2025	STATE OF ODISHA SANTOSH KUMAR KHANDELWAL VS	NIRANJAN LENKA VS	// // ()	
279	D-WP(C)/34137/2025	STATE OF ODISHA PRIYABRATA MOHAPATRA VS	RANJIT MOHANTY VS	// // ()	
280	D-WP(C)/34138/2025	STATE OF ODISHA PRIYA RANJAN DAS VS	SURESH KUMAR PANDA VS	// // ()	
281	D-WP(C)/34139/2025	KOTAK MAHINDRA BANK LTD, B.M. CUTTACK BRANCH SANTOSH KUMAR KHANDELWAL VS	NIRANJAN LENKA VS	// // ()	
282	D-WP(C)/34141/2025	STATE OF ODISHA PRADEEP KUMAR MISHRA VS	DEVASHIS PANDA VS	// // ()	AOR20220001247C202500098
283	D-WP(C)/34143/2025	ODISHA GRAMEEN BANK LALA SUSANTA KUMAR SINGH VS	DEEPAK RANJAN PARIDA VS	// // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/34144/2025 WP(C)/23686/2025	DR.PARTHA SINGH VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
285	D-WP(C)/34146/2025	JATINDRA NATH SARANGI VS ODISHA GRAMEEN BANK	DEVASHIS PANDA VS	// 0 //	AOR20220001247C202500100
286	D-WP(C)/34148/2025	CHITARANJAN DAS VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
287	D-WP(C)/34149/2025	BIDYUT PRAVA SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
288	D-WP(C)/34150/2025	JAYANTA KUMAR BISWAL VS ODISHA GRAMEEN BANK	DEVASHIS PANDA VS	// 0 //	AOR20220001247C202500101
289	D-WP(C)/34151/2025	SWARNAPRAVA MALIK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
290	D-WP(C)/34153/2025	AKHAYA KUMAR SAHOO VS ODISHA GRAMEEN BANK	DEVASHIS PANDA VS	// 0 //	AOR20220001247C202500099
291	D-WP(C)/34155/2025	SOMANATH MALL VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
292	D-WP(C)/34156/2025	RABI NARAYAN PATRO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
293	D-WP(C)/34157/2025	MAHAVIR BHOL VS UNION OF INDIA	SUDHASHREE PASAYAT VS	// 0 //	AOR20250000161C202500042
294	D-WP(C)/34158/2025	UMANG ASSOCIATES PVT. LTD., CUTTACK VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
295	D-WP(C)/34159/2025	ARATA MOHANTY	SUBASH CHANDRA PANI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/34162/2025	GAGAN DASH	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/34163/2025	BIDUMANI SETHY	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/34164/2025	TILOTTAMA PUROHIT	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/34166/2025	FALGUNI ROUT	GOKULANANDA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/34167/2025	CHANDRAKANTI NAYAK	SESHDEV DASH	//	AOD20250000959C202500010
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/34169/2025	LALITA NAG	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/34170/2025	PABITRA NAYAK	SATYA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/34171/2025	HADIBANDHU BEHERA	HIMANSHU SEKHAR PANDA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
304	D-WP(C)/34172/2025	PRADEEP KUMAR MUDULI	ANJAN KUMAR BISWAL	//	AOR20220001328C202500005
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/34173/2025	SUBHADRA MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/34175/2025	MINAKETAN ROUT	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	

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307	D-WP(C)/34176/2025	STATE OF ODISHA SABITA KUMARI PATNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
308	D-WP(C)/34177/2025	STATE OF ODISHA NIRANJAN BEHERA VS	AKSHAYA KUMAR SAHOO VS	// // 0	
309	D-WP(C)/34178/2025	STATE OF ODISHA PUSPARANI MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
310	D-WP(C)/34180/2025	STATE OF ODISHA CHINTAMANI DEHURY VS	AKSHAYA KUMAR SAHOO VS	// // 0	
311	D-WP(C)/34188/2025	STATE OF ODISHA SACHIDANANDA PARIDA VS	BINAYA KUMAR MOHANTY VS	// // 0	
312	D-WP(C)/34189/2025	COMMISSIONER CUM CHAIRMAN, S.T.A., ODISHA JAGATSINGHPUR DISTRICT TRUCK OWNERS ASSOCIATION	BAHON PRASAD DAS VS	// // 0	
313	D-WP(C)/34190/2025	STATE OF ODISHA BIPIN BIHARI DASH VS	LAMBODAR PRADHAN VS	// // 0	
314	D-WP(C)/34192/2025	STATE OF ODISHA NARAYAN PANDA VS	SATYABRATA SENAPATI VS	// // 0	
315	D-WP(C)/34193/2025	STATE OF ODISHA SUBHRANSU MOHAPATRA VS	LAMBODAR PRADHAN VS	// // 0	
316	D-WP(C)/34194/2025	STATE OF ODISHA KISHORE CHANDRA PALO VS	GOPINATH MISHRA VS	// // 0	
317	D-WP(C)/34196/2025	STATE OF ODISHA M/S MISHRA INFRA PROJECTS VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202500109
		STATE OF ODISHA		//	

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318	D-WP(C)/34198/2025	PRADEEP KUMAR MUDULI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202500006
319	D-WP(C)/34199/2025	UNION OF INDIA VS HEMANTA KUMAR PANI	KAIBALYA PANDA VS	// 0 //	
320	D-WP(C)/34201/2025	KARTIK SINGH VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500140
321	D-WP(C)/34202/2025	MANGAL MARNDI VS ODISHA GRAMEEN BANK, GANDAMUNDA, BBSR	ABHAYA KUMAR SHARMA VS	// 0 //	
322	D-WP(C)/34203/2025	BASANTI PARHI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
323	D-WP(C)/34204/2025	SRI BHAGABAN CHANDRA DASH VS MD AND CEO	PADMALOCHAN MOHANTY VS	// 0 //	AOR20240000071C202500007
324	D-WP(C)/34206/2025	RAJ KUMARI LAL VS LIC HOUSING FINANCE LIMITED, BBSR	RAJU KUMAR SATPATHY VS	// 0 //	
325	D-WP(C)/34209/2025	CHANDRASEKHAR DALEI VS SARAT CHANDRA KHATUA	NITYANANDA PANDA VS	// 0 //	
326	D-WP(C)/34211/2025	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
327	D-WP(C)/34213/2025	SURESH CHANDRA MOHANTA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
328	D-WP(C)/34214/2025	BABUDHAR BHUYAN VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //	
329	D-WP(C)/34215/2025	GAYATRI DEVI AGRAWAL	SUNKURU SUDHAKAR RAO	//	

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		VS	VS	()	
330	D-WP(C)/34219/2025	STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, MADHUPATNA, CUTTACK/ SITA SETHI	PRAJNA SARITA MOHANTY	//	
		VS	VS	()	
331	D-WP(C)/34220/2025	STATE OF ODISHA DEEPAK KUMAR MOHANTY	SAGARIKA SAHOO	//	
		VS	VS	()	
332	D-WP(C)/34221/2025	TP CENTRAL ODISHA DISTRIBUTION LIMITED (TPCODL), BBSR PARMESWAR SINGH	SANJAY KUMAR PATRA	//	
		VS	VS	()	
333	D-WP(C)/34222/2025	STATE OF ODISHA SHANTANU KUMAR DAS	GOPAL CHARAN MOHANTY	//	
		VS	VS	()	
334	D-WP(C)/34223/2025	STATE OF ODISHA SANJAY KUMAR SWAIN	RABI NARAYAN BEHERA	//	AOR20220004106C202500141
		VS	VS	()	
335	D-WP(C)/34224/2025	STATE OF ODISHA MEGHARAY MURMU	MANORANJAN MUDULI	//	AOD20240000388C202500030
		VS	VS	()	
336	D-WP(C)/34226/2025	STATE OF ODISHA MANOJ KUMAR SAHOO	SANJAY KUMAR PATRA	//	
		VS	VS	()	
337	D-WP(C)/34227/2025	STATE OF ODISHA M/S. JAGARNATH ICE AND COLD STORAGE, JHARSUGUDA	SUNIL KUMAR PANDA	//	
		VS	VS	()	
338	D-WP(C)/34228/2025	THE BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD., JHARSUGUDA JASHMINI BHUYAN	SAIBRATA RATH	//	
		VS	VS	()	
339	D-WP(C)/34229/2025	STATE OF ODISHA RAMESH CHANDRA MAHAKUD	DEVASHIS PANDA	//	
		VS	VS	()	
340	D-WP(C)/34230/2025	ODISHA GRAMEEN BANK, BBSR ASWINI KUMAR MISHRA	SUNIL KUMAR PANDA	//	
		VS	VS	()	

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341	D-WP(C)/34231/2025	THE STATE OF ODISHA MANAS KUMAR SAHOO VS	JAYDEEP PAL VS	// // ()	
342	D-WP(C)/34237/2025	THE ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD, BBSR RAJ KISHORE ROUT VS	SATYAM DAS PATTANAİK VS	// // ()	
343	D-WP(C)/34248/2025	STATE OF ODISHA ANWESHA PANDA VS	RAGHUNATH DASMOHAPATRA VS	// // ()	
344	D-WPCRL/25801/2025 WPCRL/121/2025	UNION OF INDIA SNEHAMAYEE RANA VS	JITENDRA KUMAR PALEI VS	// // ()	
345	D-ABLAPL/25791/2025	STATE OF ODISHA BIKASH JENA VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202500160
346	D-ABLAPL/25793/2025	STATE OF ODISHA BINOD HARIPAL VS	PRIYA RANJAN SINGH VS	// // ()	
347	D-ABLAPL/25796/2025	STATE OF ODISHA GANDU MOHARANA VS	SARADA PRASAD DASH VS	// // ()	
348	D-ABLAPL/25797/2025	STATE OF ODISHA JAGA @ JAGANNATH SINGH VS	MITU KUMAR BISWAL VS	// // ()	AOD20240000430C202500028
349	D-ABLAPL/25800/2025	STATE OF ODISHA KUMUDA PRADHAN VS	MITU KUMAR BISWAL VS	// // ()	AOD20240000430C202500029
350	D-ABLAPL/25803/2025	STATE OF ODISHA RUKMANI MALLİK @ MAMA VS	JAYANTA KUMAR MAJHI VS	// // ()	
351	D-ABLAPL/25804/2025	STATE OF ODISHA SUKADEB PATTAYAT VS	PRAMOD KUMAR JENA VS	// // ()	
		STATE OF ODISHA		//	

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352	D-ABLAPL/25805/2025	AYASHANTA SAMAL @ PIPU VS STATE OF ODISHA	BIBHU PRASAD DAS VS	PARADEEP MODEL /222 /2025 () //	
353	D-ABLAPL/25806/2025	SEKH NASIMUDIN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /259 /2025 () //	
354	D-ABLAPL/25807/2025	KAMARAJU TAREI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KRUSHNA PRASAD /214 /2025 () //	AOD20240000430C202500030
355	D-ABLAPL/25811/2025	D.PRAFULA ALIAS D PRAFFULA PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RAMBHA (KHALLIKOTE) /869 /2023 () //	AOD20240000430C202500031
356	D-ABLAPL/25813/2025	SURACHI SAHOO @ SURUCHI SAHOO VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PARJANG /169 /2018 () //	
357	D-ABLAPL/25814/2025	SURESH CHANDRA BISWAL @ KALIA VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /211 /2025 () //	
358	D-ABLAPL/25816/2025	MALATILATA NAYAK VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /211 /2025 () //	
359	D-ABLAPL/25817/2025	TANGUDU SREENIVASA RAO @ T.S. RAO VS STATE OF ODISHA	SUVASHISH PATTANAICK VS	CHANDRASEKHARPUR /490 /2025 () //	
360	D-ABLAPL/25820/2025	INDARLAL SHARMA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	//0 () //	
361	D-ABLAPL/25821/2025	AJIT MALLIK @ AJAY MALLIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	AUL /245 /2025 () //	
362	D-ABLAPL/25822/2025	BINODINI PANDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAPALLI P.S. /429 /2025 () //	AOD20240000364C202500144
363	D-ABLAPL/25825/2025	ARMAN KHAN	ARIJEET MISHRA	AUL /239 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/25827/2025	SRINIBAS @ SHRINIBAS SAHOO	ARIJEET MISHRA	BANKI /244 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/25828/2025	AMIYA KUMAR SAHOO	BISWAJIT PASAYAT	CAPITAL P.S. /322 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/25831/2025	MANGULU PADHAN	SANJAYA KUMAR PANIGRAHI	ULLUNDA /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/25832/2025	JITEN KUMAR SWAIN	BIJAYA KUMAR NAYAK (3)	NUAGAON /173 /2025	AOR20230000709C202500033
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/25833/2025	TAPAN KUMAR SETHI	AMULYA RATNA PANDA	BALASORE SADAR /322 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/25834/2025	AMRIT SPANDAN BEHERA	RAJJEET ROY	SAHADEV KHUNTA /229 /2025	AOR20220001462C202500106
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/25835/2025	PRAKASH RANA @ PRAKASH KUMAR RANA	TARUN KUMAR BISWAL	DHARMASALA /442 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/25836/2025	RAMESH NAYAK @ RAMESH CH NAYAK	DEEPAK KU SAHOO	NIKIRAI /230 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/25841/2025 ABLAPL/10018/2025	KAMALENDU DAS	JANMEJAYA KATIKIA	LINGARAJ P.S. /222 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/25842/2025	KISHAN SINDHRIA @ SINDRIA	SOUMYA JYOTI BISWAL	BARGARH /373 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/25844/2025 ABLAPL/10019/2025	PRATIVA MOHANTY	JANMEJAYA KATIKIA	LINGARAJ P.S. /222 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/25849/2025	STATE OF ODISHA PRASANTA HARIJAN VS	RAJIB LOCHAN PATNAIK VS	// PAPADAHANDI /108 /2025 ()	
376	D-ABLAPL/25851/2025	STATE OF ODISHA ANITA AGRAWAL VS	PRANAYA KUMAR DASH VS	// JATNI P.S. /345 /2025 ()	
377	D-ABLAPL/25859/2025	STATE OF ODISHA CHAKRADHAR DAS VS	JAYANTA KUMAR MAJHI VS	// / /0 ()	
378	D-ABLAPL/25861/2025	STATE OF ODISHA HADI @ ARAKHITA SINGH VS	JUGALA KISHORE PANDA VS	// COLLIERY /486 /2025 ()	
379	D-ABLAPL/25864/2025	STATE OF ODISHA PRADEEP KUMAR DASH VS	BRUNDBAN ROUT VS	// SAHID NAGAR P.S. /388 /2025 ()	
380	D-ABLAPL/25867/2025	STATE OF ODISHA MUKESH MISHRA VS	SURYAKANTA DASH VS	// KESINGA /377 /2025 ()	
381	D-ABLAPL/25881/2025	STATE OF ODISHA SURYA MANDAL @ SURAJ MANDAL VS	SNEHASISH BEHERA VS	// CHAULIAGANJA /421 /2025 ()	
382	D-ABLAPL/25882/2025	STATE OF ODISHA PRAFULLA DHAL @ PRAPHULLA KUMAR DHAL VS	BISWARANJAN DALAI VS	// BINJHARPUR /179 /2025 ()	AOR20220003722C202500161
383	D-ABLAPL/25883/2025	STATE OF ODISHA PADIA PRADHAN @ PADMA CHARAN PRADHAN VS	DINESH KUMAR MOHANTY VS	// KANAS /101 /2025 ()	AOD20220003518C202500034
384	D-ABLAPL/25884/2025	STATE OF ODISHA BICHITRA PARIDA VS	AJIT KUMAR PANDA VS	// TALCHER TOWN /107 /2019 ()	
385	D-ABLAPL/25885/2025	STATE OF ODISHA PRAFULLA CHANDRA BEHERA VS STATE OF ODISHA(VIG.)	UMA SHANKAR PATEL VS	// ROURKELA VIGILANCE /9 /2025 ()	AOR20220000263C202500046

ORISSA HIGH COURT

FILING REPORT AS ON :22/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/25888/2025	M.RAJEYA @ MATA HARIKRUSHNA VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	GOLANTHARA (BERHAMPUR) /350 /2025 () //	AOR20220002077C202500020
387	D-ABLAPL/25889/2025	SANJAY KUMAR BARIK @ SANJAY BARIK VS STATE OF ODISHA	AKSHAYA KUMAR BISOI VS	BANAPUR P.S. /284 /2025 () //	
388	D-ABLAPL/25890/2025	GHANASHYAM TANDI VS STATE OF ODISHA	LALIT SAHU VS	BIJEPUR /106 /2025 () //	
389	D-ABLAPL/25891/2025	SILU @ CHINTU BHOI VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BANKI /108 /2025 () //	
390	D-ABLAPL/25897/2025	GAJENDRA BISWAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /286 /2025 () //	
391	D-ABLAPL/25899/2025	CHHAU MOHAPATRA @ CHOUDHURY GURU VS STATE OF ODISHA	AJIT KUMAR PANDA VS	JATNI P.S. /307 /2019 () //	
392	D-ABLAPL/25900/2025	RASANANDA BARIK VS STATE OF ODISHA	GOPAL PRASAD JENA VS	KHAIRA /249 /2025 () //	
393	D-ABLAPL/25901/2025	BAIKUNTHA BHARATIA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KOKSARA /245 /2025 () //	
394	D-ABLAPL/25902/2025	SATYABRATA MISHRA VS STATE OF ODISHA	SARADA PRASANNA MOHAPATRA VS	//0 () //	
395	D-ABLAPL/25907/2025	KHIROD PRADHAN VS STATE OF ODISHA	ABHAS MOHANTY VS	MAHILA P.S. BUXIBAZAR /104 /2025 () //	
396	D-ABLAPL/25908/2025	SHARAT KUMAR SAHU @ SARAT SAHOO VS STATE OF ODISHA	ABHISHEK DASH VS	CHANDRASEKHARPUR /487 /2025 () //	AOD20240000186C202500012
397	D-ABLAPL/25911/2025	SOUBHAGYA RANJAN PRADHAN	ABHAS MOHANTY	MAHILA P.S. BUXIBAZAR /104 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/25912/2025	TIKINA MAHARANA	SUSANTA KUMAR PANIGRAHI	GOSANINUAGAM /62 /2014	AOR20220000772C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/25913/2025	ANISHA PRADHAN	ABHAS MOHANTY	MAHILA P.S. BUXIBAZAR /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/25914/2025	SUDARSHAN SAHU @ SUDHIR KUMAR SAHU	AKSHAYA KUMAR SAHOO	KUNDHEIGOLA /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/25916/2025	SOUMYA RANJAN PRADHAN	ABHAS MOHANTY	MAHILA P.S. BUXIBAZAR /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/25917/2025	RUNU BEHERA	UMA SHANKAR PATEL	ROURKELA VIGILANCE /9 /2025	AOR20220000263C202500047
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
403	D-ABLAPL/25918/2025	BISWABHUSAN BAHUBALINDRA	RITURANJAN CHHOTARAY	BAIDESWAR /151 /2023	AOR20220003344C202500055
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/25928/2025	SAMEER NAYAK	JYOTIRMAYA SAHOO	TANGI (KHURDA) /574 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/25930/2025	SWASTA BHANJAN PATRA @ SWASTHA BHAJAN PATRA	AKKESH KUMAR SARANGI	CHANDAKA P.S. /274 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/25931/2025	AMAR PRADHAN	JYOTIRMAYA SAHOO	CHANDAPUR /12 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/25932/2025	KAILASH DAS	JYOTIRMAYA SAHOO	BANAPUR P.S. /137 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/25933/2025	BANITA NAYAK @ BANI NAYAK	JYOTIRMAYA SAHOO	TANGI (KHURDA) /574 /2025	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :22/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/25942/2025	STATE OF ODISHA BISHAL KECHHUA VS	SUSIL KUMAR PATNAIK VS	// GURUNDIA /18 /2025 ()	
410	D-ABLAPL/25944/2025	STATE OF ODISHA ANAMA CHARAN PRUSTY VS	DHARMENDRA SETHY VS	// BHADRAK RURAL /301 /2025 ()	
411	D-ABLAPL/25946/2025	STATE OF ODISHA MADHAB CHANDRA DASH VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// / 0 ()	
412	D-ABLAPL/25948/2025	STATE OF ODISHA DIBYALOCHAN SWAIN @ RAJA VS	SMRUTI RANJAN ROUT VS	// LALBAG /184 /2025 ()	
413	D-ABLAPL/25955/2025	STATE OF ODISHA DR. MAHENDRA KUMAR JENA VS	BISWAJIT NAYAK VS	// / 0 ()	
414	D-ABLAPL/25956/2025	STATE OF ODISHA BARA RAM @ RAMA VS	TUSAR KANTA SAHOO VS	// SEA BEACH /220 /2025 ()	
415	D-ABLAPL/25957/2025	STATE OF ODISHA NARAYAN GOUDA @ NIRANJAN GOUDA VS	JANAKI KANTA MAHAPATRA VS	// SHERAGADA /366 /2024 ()	
416	D-ABLAPL/25959/2025	STATE OF ODISHA BRAJENDRA KUMAR ROUT VS	BHARAT BHUSAN ROURAY VS	// / 0 ()	
417	D-ABLAPL/25962/2025	STATE OF ODISHA BULI NAYAK @ BHULI NAYAK VS	JYOTIRMAYA SAHOO VS	// JAGANNATHA PRASAD /361 /2025 ()	
418	D-ABLAPL/25965/2025	STATE OF ODISHA SOUMYA RANJAN JENA @ RAKA JENA VS	BAIVAV MISHRA VS	// CHANDRASEKHARPUR /487 /2025 ()	
419	D-ABLAPL/25966/2025	STATE OF ODISHA DASHARATHI NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// JAGANNATHA PRASAD /361 /2025 () //	

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FILING REPORT AS ON :22/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/25969/2025	BISAWNATH @ BISWANATH PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /237 /2025 () //	
421	D-ABLAPL/25970/2025	KALU @ CHINTAMANI BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	HANDAPA /311 /2025 () //	
422	D-ABLAPL/25984/2025	PRITI RANJAN PUHAN@NANDU VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	AUL /244 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :22/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/33/2021 ARBP/33/2021	KALYAN JENA MP		20/2025
2	D-CRLLP/25919/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, STANDING COUNSEL(VIGILANCE)	51/2025
3	D-LAA/45/2017 LAA/45/2017	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA	165/2025
4	D-LAA/28967/2025 LAA/ /	BRAHMANANDA ROUT MP	HRUDANANDA MOHAPATRA	166/2025
5	D-LAA/29259/2025 LAA/ /	LAXMIKANTA BARAL MP	HRUDANANDA MOHAPATRA	167/2025
6	D-CRLMP/25975/2025 CRLMP/ /	BHAGYADHAR BALASAMANTA MP	JNANINDRA PANI	189/2025
7	D-JCRLA/17392/2024 JCRLA/86/2024	RAMESH PRASAD GUPTA MP	ADV.	218/2025
8	D-JCRLA/17392/2024 JCRLA/86/2024	RAMESH PRASAD GUPTA MP	ADV.	219/2025
9	D-JCRLA/12419/2024 JCRLA/49/2024	SANTOSH KUMAR SAHU MP	M/S BHAKTISUDHA SAHOO	220/2025
10	D-JCRLA/21935/2024 JCRLA/125/2024	MAHENDRA KUANR MP	ADV.	221/2025
11	D-TRP(C)/34041/2025 TRP(C)/ /	JAYASHREE NATUA MP	PRAMOD KUMAR JENA	297/2025
12	D-TRP(C)/33733/2025 TRP(C)/283/2025	MAMATA SAHOO MP	NALINI KANTA DASH	298/2025
13	D-TRP(C)/34174/2025 TRP(C)/ /	BHARATI KANDHA DORA MP	KABERI MOHANTY	299/2025
14	D-CONTC/1402/2024 CONTC/278/2024	BIJAYA KUMAR PANDA MP		306/2025
15	D-CONTC/14126/2025 CONTC/1764/2025	JAGANNATH ROUT MP		307/2025
16	D-CONTC/2496/2025 CONTC/366/2025	SANTOSH KUMAR DASH MP		308/2025
17	D-CONTC/2494/2025 CONTC/360/2025	BHAGABAN PANDA MP	DARPANARAYAN PATTNAYAK, SR.P.C, C.G	309/2025
18	D-CONTC/2491/2025 CONTC/359/2025	RANJAN KUMAR DASH MP		310/2025
19	D-CONTC/31484/2025 CONTC/ /	SUJATA PANDA MP	ADV.	311/2025
20	D-CONTC/2548/2025 CONTC/369/2025	SUKANTA KUMAR MOHARANA MP		312/2025
21	D-CONTC/2551/2025 CONTC/371/2025	DEBI PRASAD MOHANTY MP		313/2025
22	D-CONTC/2531/2025 CONTC/367/2025	KISHOR CHANDRA PARIDA MP		314/2025
23	D-CONTC/2541/2025 CONTC/368/2025	SURYA NARAYAN DAKUA MP		315/2025
24	D-CONTC/2504/2025 CONTC/362/2025	PRABODHA KUMAR SAHU MP		316/2025
25	D-RVWPET/33050/2025 RVWPET/ /	ORIENTAL INSURANCE CO.LTD., CUTTACK MP	MOHAN CHANDRA NAYAK	339/2025
26	D-RVWPET/33050/2025	ORIENTAL INSURANCE CO.LTD., CUTTACK	MOHAN CHANDRA NAYAK	

	RVWPET/ /	MP		340/2025
27	D-RVWPET/34168/2025	BISHNU CHANDRA BEHERA	BAIBASWATA PANIGRAHI	
	RVWPET/ /	MP		341/2025
28	D-RVWPET/34168/2025	BISHNU CHANDRA BEHERA	BAIBASWATA PANIGRAHI	
	RVWPET/ /	MP		342/2025
29	D-RPFAM/5390/2025	SUBRAT KUMAR SAHU	KOUSIK ANANDA GURU	
	RPFAM/44/2025	MP		374/2025
30	D-RPFAM/34241/2025	BASANT KUMAR SAHOO	PRAJIT KUMAR PRADHAN	
	RPFAM/ /	MP		375/2025
31	D-CMAPL/336/2023	THE MANAGEMENT OF EXECUTIVE ENGINEERING	NEBRA KANBAR MOHANTY D.V.C.A.	
	CMAPL/336/2023	MP		445/2025
32	D-MATA/44939/2024	SATYAJIT NAYAK		
	MATA/392/2024	MP		461/2025
33	D-MATA/34160/2025	NIRANJAN BARIK	DIPTI RANJAN MOHAPATRA	
	MATA/ /	MP		462/2025
34	D-MATA/34160/2025	NIRANJAN BARIK	DIPTI RANJAN MOHAPATRA	
	MATA/ /	MP		463/2025
35	D-MATA/17593/2025	TAPAN KUMAR BARAL	ASHOK DAS	
	MATA/183/2025	MP		464/2025
36	D-MATA/34234/2025	NIRMAL CHANDRA RATH	SANGRAM KESHARI ROUT	
	MATA/ /	MP		465/2025
37	D-FAO/702/2019	RAMA CH.MOHANTY		
	FAO/702/2019	MP		772/2025
38	D-FAO/60/2019	ASHOK KU.DAS		
	FAO/60/2019	MP		773/2025
39	D-FAO/34132/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	FAO/ /	MP		774/2025
40	D-FAO/34132/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	FAO/ /	MP		775/2025
41	D-FAO/34133/2025	STATE OF ODISHA	SUMAN PATTNAIK,A.G.A	
	FAO/ /	MP		776/2025
42	D-FAO/34133/2025	STATE OF ODISHA	SUMAN PATTNAIK,A.G.A	
	FAO/ /	MP		777/2025
43	D-FAO/34185/2025	STATE OF ODISHA	SUMAN PATTNAIK,A.G.A	
	FAO/ /	MP		778/2025
44	D-FAO/34185/2025	STATE OF ODISHA	SUMAN PATTNAIK,A.G.A	
	FAO/ /	MP		779/2025
45	D-CRLREV/25808/2025	NIRANJAN NAIK	BIJAYA KUMAR SAHOO	
	CRLREV/ /	MP		853/2025
46	D-CRLREV/25852/2025	SIKHAR CHANDRA JENA@SIKHAR JENA	SANJEEV UDGATA	
	CRLREV/562/2025	MP		854/2025
47	D-CRLREV/25875/2025	BANAMALI PARIDA	SUKANTA KUMAR DALAI	
	CRLREV/ /	MP		855/2025
48	D-CRLREV/25892/2025	PUTU @ BISWAJIT PARIDA	SAMVIT MOHANTY	
	CRLREV/ /	MP		856/2025
49	D-CRLREV/25892/2025	PUTU @ BISWAJIT PARIDA	SAMVIT MOHANTY	
	CRLREV/ /	MP		857/2025
50	D-CRLREV/25892/2025	PUTU @ BISWAJIT PARIDA	SAMVIT MOHANTY	
	CRLREV/ /	MP		858/2025
51	D-CRLREV/25898/2025	DR. TAPAN KUMAR SATAPATHY	ANIRUDHA DAS	
	CRLREV/ /	MP		859/2025
52	D-CRLREV/25898/2025	DR. TAPAN KUMAR SATAPATHY	ANIRUDHA DAS	
	CRLREV/ /	MP		860/2025
53	D-CRLREV/25898/2025	DR. TAPAN KUMAR SATAPATHY	ANIRUDHA DAS	
	CRLREV/ /	MP		861/2025
54	D-CRLREV/24044/2025	RAMESH CHANDRA PRUSTY	RANJIB DAS	
	CRLREV/ /	MP		862/2025
55	D-CRLREV/24042/2025	JAYA KRUSHNA BEHERA	RANJIB DAS	
	CRLREV/ /	MP		863/2025
56	D-CRLREV/25938/2025	LINGARAJ MAHALI @ LITU	JAJATI KESHARI KHUNTIA	
	CRLREV/ /	MP		864/2025
57	D-CRLREV/25993/2025	RUPASHREE DASH@ROOPASHREE DASH	KSHIROD KUMAR ROUT	
	CRLREV/ /	MP		865/2025

58	D-BLAPL/17733/2025 BLAPL/6571/2025	MANAS KUMAR SAHU MP	AKSHAYA KUMAR PANDEY	878/2025
59	D-BLAPL/15247/2025 BLAPL/5369/2025	DAYANIDHI SAMANTARA MP	AKSHAYA KUMAR SAHOO	879/2025
60	D-BLAPL/8318/2023 BLAPL/8318/2023	NIRANJAN CHOUDHURY MP		880/2025
61	D-BLAPL/25983/2025 BLAPL/ /	BABULA SABAR MP	PABITRA KUMAR PAIK	881/2025
62	D-RSA/32554/2025 RSA/ /	AKHIL KUMAR SAHOO MP	RAKESH BEHERA	1209/2025
63	D-RSA/174/2015 RSA/174/2015	SANANDA GANDA@BEHERA MP	DWARIKA PRASAD MOHANTY	1210/2025
64	D-RSA/32095/2025 RSA/ /	MANJULATA DAS MP	SURESH CHANDRA DASH	1211/2025
65	D-RSA/32097/2025 RSA/ /	MANJULATA DAS MP	SURESH CHANDRA DASH	1212/2025
66	D-CMP/33255/2025 CMP/1279/2025	DR. MADHURI SINGH MP	RAJJEET ROY	1328/2025
67	D-CMP/34083/2025 CMP/ /	MADHAV KUMAR MP	PRASANNA KUMAR PANDA	1329/2025
68	D-CMP/34090/2025 CMP/ /	ABHISEK PANDA MP	ASOK MOHANTY(SR. ADV.)	1330/2025
69	D-CMP/34111/2025 CMP/ /	DIMPLE ROUTRAY @ SAHOO MP	SATYA NARAYAN BHRAMAR RAY	1331/2025
70	D-CMP/34125/2025 CMP/ /	UCHABA JANI MP	DIPTI RANJAN BHOKTA	1332/2025
71	D-CMP/34140/2025 CMP/ /	NIRANJAN SEN MP	PRASANTA KUMAR SATAPATHY	1333/2025
72	D-CMP/34161/2025 CMP/ /	SUBANESWAR KHANDAI MP	SOURAV SUMAN BHUYAN	1334/2025
73	D-CMP/34181/2025 CMP/ /	BALI KUMBHAR MP	TUSAR KUMAR MISHRA	1335/2025
74	D-CMP/34186/2025 CMP/ /	JAYAKRUSHNA PADHI MP	BUDHIRAM DAS	1336/2025
75	D-CMP/34186/2025 CMP/ /	JAYAKRUSHNA PADHI MP	BUDHIRAM DAS	1337/2025
76	D-CMP/34197/2025 CMP/ /	HARAMOHAN PRADHAN MP	BISWA PRAKASH DHAL	1338/2025
77	D-CMP/34200/2025 CMP/ /	AJIT KUMAR BISWAL MP	ANAM CHARAN PANDA	1339/2025
78	D-CMP/34251/2025 CMP/ /	PRAKASH CHANDRA GHADEI MP	SOURAV SUMAN BHUYAN	1340/2025
79	D-ABLAPL/6368/2022 ABLAPL/6368/2022	RILU @ PRANAYA KUMAR SAHU MP		1566/2025
80	D-ABLAPL/858/2025 ABLAPL/439/2025	RAJ YADAV MP	JAYANTA KUMAR MAJHI	1567/2025
81	D-ABLAPL/917/2025 ABLAPL/440/2025	RAJ YADAV MP	JAYANTA KUMAR MAJHI	1568/2025
82	D-ABLAPL/18390/2024 ABLAPL/6486/2024	MOHIT KUMAR @ SRIVASTAV MP		1569/2025
83	D-ABLAPL/21572/2025 ABLAPL/8612/2025	SYED ABDUL NAYEEM MP		1570/2025
84	D-ABLAPL/18490/2025 ABLAPL/7372/2025	AKASH MALIK MP		1571/2025
85	D-ABLAPL/18407/2025 ABLAPL/8672/2025	SAHADEV BEHERA MP		1572/2025
86	D-ABLAPL/22201/2025 ABLAPL/8734/2025	ASHOK KUMAR BEHERA MP		1573/2025
87	D-ABLAPL/15073/2025 ABLAPL/6058/2025	MATAJI MALIK MP		1574/2025
88	D-MACA/34053/2025 MACA/ /	AMULYA KUMAR SWAIN MP	PRADEEP KUMAR MISHRA	2148/2025
89	D-MACA/34057/2025	VIDYADHAR SAHOO	BISHNU BRATA SINGH	

	MACA/ /	MP		2149/2025
90	D-MACA/34058/2025	BASANTI MAHANTA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2150/2025
91	D-MACA/34058/2025	BASANTI MAHANTA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2151/2025
92	D-MACA/789/2023	CHANDRAKANTI GHIBHELA		
	MACA/789/2023	MP		2152/2025
93	D-MACA/32489/2025	D.M., M/S. NATIONAL INSURANCE CO. LTD.	SUBRATA KUPATHY	
	MACA/ /	MP		2153/2025
94	D-MACA/30336/2025	LIBERTY GENERAL INSURANCE CO. LTD.	ABDUL ALI KHAN	
	MACA/ /	MP		2154/2025
95	D-MACA/28703/2025	LIBERTY GENERAL INSURANCE CO. LTD.	ABDUL ALI KHAN	
	MACA/ /	MP		2155/2025
96	D-CRLMC/25792/2025	LAXMANPATI BALIARSINGH	ANIRUDHA DAS	
	CRLMC/ /	MP		2329/2025
97	D-CRLMC/21894/2025	BISHNUPRIYA PANIGRAHI	SOUMYA MISHRA	
	CRLMC/2713/2025	MP		2330/2025
98	D-CRLMC/25812/2025	KAPILA CHARAN MALLICK	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		2331/2025
99	D-CRLMC/22564/2025	G.RAJESH DORA		
	CRLMC/2862/2025	MP		2332/2025
100	D-CRLMC/24120/2025	RAMESWAR PRASAD SINGH	BISWAROOPA PATI	
	CRLMC/3115/2025	MP		2333/2025
101	D-CRLMC/7678/2025	ASHISH KUMAR MALLICK	RAVI SHANKAR SAMAL	
	CRLMC/1212/2025	MP		2334/2025
102	D-CRLMC/25847/2025	SANJAY@SANJAYA KUMAR JADAV	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		2335/2025
103	D-CRLMC/25848/2025	SANJAY @ SANAJAYA KUMAR JADAV	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		2336/2025
104	D-CRLMC/25853/2025	JAYANTA KUMAR JENA	SMITA RANJAN PATNAIK	
	CRLMC/ /	MP		2337/2025
105	D-CRLMC/25877/2025	CHITTARANJAN PATRA	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		2338/2025
106	D-CRLMC/25879/2025	NILANCHAL MUNI	SANJAY KUMAR PRADHAN	
	CRLMC/ /	MP		2339/2025
107	D-CRLMC/4586/2024	ANIL JAIDAYAL TANEJA	MR.KALI PRASANNA MISHRA(SR.ADV.),ASHOK KUMAR BEHERA	
	CRLMC/472/2024	MP		2340/2025
108	D-CRLMC/24254/2025	SASTRI BAG		
	CRLMC/3171/2025	MP		2341/2025
109	D-CRLMC/19470/2025	NIRA @ NIRANJAN JAMBEKA	JAJATI KESHARI KHUNTIA	
	CRLMC/2401/2025	MP		2342/2025
110	D-CRLMC/25906/2025	HEMANTA KUMAR MAJHI	SIDHARTHA DAS	
	CRLMC/ /	MP		2343/2025
111	D-CRLMC/25909/2025	JNANENDRA SAMAL	KASHINATH PATTANAİK	
	CRLMC/ /	MP		2344/2025
112	D-CRLMC/38682/2024	BIJOY KUMAR MOHAPATRA		
	CRLMC/4906/2024	MP		2345/2025
113	D-CRLMC/20105/2024	KUMAR RAGHVENDRA SINGH	PRANAB KUMAR GHOSE	
	CRLMC/2568/2024	MP		2346/2025
114	D-CRLMC/25972/2025	RAMA CHANDRA DEY	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		2347/2025
115	D-CRLMC/25985/2025	ASHUTOSH ROUTARAY @ ASUTOSH ROUS	SANJIB KUMAR BHANJADEO	
	CRLMC/ /	MP		2348/2025
116	D-CRLMC/25990/2025	RAHISH KHAN	SOUMYA JYOTI BISWAL	
	CRLMC/ /	MP		2349/2025
117	D-CRLMC/25990/2025	RAHISH KHAN	SOUMYA JYOTI BISWAL	
	CRLMC/ /	MP		2350/2025
118	D-CRLMC/25992/2025	RAJENDRA SAMAL	SURYAKANTA JENA	
	CRLMC/ /	MP		2351/2025
119	D-CRLA/20256/2025	RUKMANI JAIN	PRATAP KUMAR NAYAK	
	CRLA/791/2025	MP		2352/2025
120	D-CRLMC/25994/2025	RABI SANKAR SIKDAR	SANJAY KUMAR SWAIN	
	CRLMC/ /	MP		2352/2025

121	D-CRLA/25826/2025 CRLA/ /	PANDAB DEHURY MP	BHARATI DASH	2353/2025
122	D-CRLA/25826/2025 CRLA/ /	PANDAB DEHURY MP	BHARATI DASH	2354/2025
123	D-CRLA/429/2022 CRLA/429/2022	BHAGIRATHI MALLICK MP	M/S PRAMOD CHANDRA SEJPADA, A.K.SUBUDHI	2355/2025
124	D-CRLA/335/2015 CRLA/335/2015	PRASANNA DEHURIA MP	M/S.RABINDRA NATH PRUSTY	2356/2025
125	D-CRLA/210/2017 CRLA/210/2017	KISU@KISAN CHANDRA MISHRA@PRAVASHI,ABHIRAM KUMAR PARIDA,M/S. MANAS CHAND,R.R.MISHRA,K.M		2357/2025
126	D-CRLA/25960/2025 CRLA/ /	SAGAR MALIK MP	REBATI LATA PANDA	2358/2025
127	D-CRLA/25960/2025 CRLA/ /	SAGAR MALIK MP	REBATI LATA PANDA	2359/2025
128	D-CRLA/25960/2025 CRLA/ /	SAGAR MALIK MP	REBATI LATA PANDA	2360/2025
129	D-CRLA/25964/2025 CRLA/ /	TULASIRAM SAMARATH MP	PVS NANAJI ACHARY	2361/2025
130	D-CRLA/25964/2025 CRLA/ /	TULASIRAM SAMARATH MP	PVS NANAJI ACHARY	2362/2025
131	D-WA/34036/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3736/2025
132	D-WA/34036/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3737/2025
133	D-WA/34036/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3738/2025
134	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3739/2025
135	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3740/2025
136	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3741/2025
137	D-WA/1086/2023 WA/1086/2023	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	3742/2025
138	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3743/2025
139	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3744/2025
140	D-WA/34235/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3745/2025
141	D-WA/34235/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3746/2025
142	D-WA/34250/2025 WA/ /	ANJANA SWAIN MP	GOURI MOHAN RATH	3747/2025
143	D-WP(C)/34035/2025 WP(C)/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A	14328/2025
144	D-WP(C)/34039/2025 WP(C)/23654/2025	MAYADHAR DAS MP	MITHUN DAS	14329/2025
145	D-WP(C)/34035/2025 WP(C)/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A	14330/2025
146	D-WP(C)/32873/2025 WP(C)/23233/2025	TIKINI PANDA MP	RAJJEET ROY	14331/2025
147	D-WP(C)/34042/2025 WP(C)/ /	MAYURI MP	KSHIROD KUMAR SAHOO	14332/2025
148	D-WP(C)/17505/2025 WP(C)/12114/2025	RAKESH RANJAN KAR MP	MADHUSUDAN JENA, M/S MANOJ KUMAR MISHRA	14333/2025
149	D-WP(C)/16834/2025 WP(C)/12381/2025	DEEPAK KUMAR PADHI MP	PRATIK DASH	14334/2025
150	D-WP(C)/18741/2025 WP(C)/12865/2025	SUBRAT KUMAR PADHY MP	PAMI RATH	14335/2025
151	D-WP(C)/34062/2025 WP(C)/ /	PANCHDEEP CONSTRUCTION LTD., BBSR SANTOSH KUMAR DWIVEDY MP		14336/2025
152	D-WP(C)/9701/2025	A.ANITA	DEBASIS NAYAK	

	WP(C)/7033/2025	MP		14337/2025
153	D-WP(C)/21776/2023	GOLAK KUMAR PATTNAIK		
	WP(C)/21776/2023	MP		14338/2025
154	D-WP(C)/34063/2025	M/S TULASHI ELECTRICALS, JAJPUR	NAIBEDYA PRASAD SAMAL	
	WP(C)/23701/2025	MP		14339/2025
155	D-WP(C)/34069/2025	SRIKANTA PATRA	SANTOSH KUMAR SWAIN	
	WP(C)/ /	MP		14340/2025
156	D-WP(C)/17911/2025	SAURAV RAIGURU	GOUTAM KUMAR ACHARYA	
	WP(C)/12857/2025	MP		14341/2025
157	D-WP(C)/33295/2025	VEDANTA LTD., MUMBAI	NATASHA AGARWAL	
	WP(C)/23286/2025	MP		14342/2025
158	D-WP(C)/36346/2024	SIDDHESWAR BEHERA	PRADEEP KUMAR MAHAPATRA	
	WP(C)/21327/2024	MP		14343/2025
159	D-WP(C)/20048/2025	PANKAJ KUMAR PANIGRAHI	PRADEEP KUMAR MAHAPATRA	
	WP(C)/14285/2025	MP		14344/2025
160	D-WP(C)/34076/2025	NARAYAN PATRA	PRAFULLA KUMAR RATH	
	WP(C)/ /	MP		14345/2025
161	D-WP(C)/34080/2025	LAXMIDHAR JENA	PRAKASH KUMAR MISHRA	
	WP(C)/ /	MP		14346/2025
162	D-WP(C)/31352/2025	PRADIPTA KUMAR ROUT		
	WP(C)/21884/2025	MP		14347/2025
163	D-WP(C)/34085/2025	SAGAR AGARWAL	SOUMYA MISHRA	
	WP(C)/23658/2025	MP		14348/2025
164	D-WP(C)/34084/2025	JHUNU MALLICK	PRONOY MOHANTY	
	WP(C)/ /	MP		14349/2025
165	D-WP(C)/18637/2024	DEBASISH MAHAPATRA	ABHISHEK DASH	
	WP(C)/10481/2024	MP		14350/2025
166	D-WP(C)/34093/2025	BASANTI SAHOO	PRONOY MOHANTY	
	WP(C)/ /	MP		14351/2025
167	D-WP(C)/32991/2025	MOHAN CHANDRA MOHAKUD	AMIT PRASAD BOSE	
	WP(C)/22926/2025	MP		14352/2025
168	D-WP(C)/34096/2025	ARUN KUMAR PUJHARI	BHOJARAJ SETH	
	WP(C)/ /	MP		14353/2025
169	D-WP(C)/34097/2025	MANJAYA DHARUA	BHOJARAJ SETH	
	WP(C)/ /	MP		14354/2025
170	D-WP(C)/34095/2025	SUNIL KUMAR SAHOO	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		14355/2025
171	D-WP(C)/12767/2022	BIKASH RAMAN PRATAPRAY	DAYANANDA MOHAPATRA	
	WP(C)/12767/2022	MP		14356/2025
172	D-WP(C)/12762/2022	DHIRENDRA KUMAR PRADHAN	DAYANANDA MOHAPATRA	
	WP(C)/12762/2022	MP		14357/2025
173	D-WP(C)/34103/2025	DHANESWAR SAHU	BHOJARAJ SETH	
	WP(C)/ /	MP		14358/2025
174	D-WP(C)/13784/2019	RAMANATH @ RAGHUNATH NAYAK	M/S.BHAKTAHARI MOHANTY	
	WP(C)/13784/2019	MP		14359/2025
175	D-WP(C)/28381/2025	MOHINI AGARWALA	KOUSIK ANANDA GURU	
	WP(C)/20768/2025	MP		14360/2025
176	D-WP(C)/34108/2025	RAMESH CHANDRA ROUT	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		14361/2025
177	D-WP(C)/34110/2025	PRASANTA KUMAR DASH @ PRASANTA DASH	AMIT PRASAD BOSE	
	WP(C)/ /	MP		14362/2025
178	D-WP(C)/5733/2017	ADIKANDA REDDY	M/S.AJIT KUMAR TRIPATHY	
	WP(C)/5733/2017	MP		14363/2025
179	D-WP(C)/34124/2025	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED, CHENNAI		
	WP(C)/ /	MP		14364/2025
180	D-WP(C)/34129/2025	SHRADDHANJALI DAS	SWAPNIL ROY	
	WP(C)/23680/2025	MP		14365/2025
181	D-WP(C)/34130/2025	ANITA NAYAK	SWAPNIL ROY	
	WP(C)/23681/2025	MP		14366/2025
182	D-WP(C)/26779/2025	RADHASHYAM BEHERA	AMIT PRASAD BOSE	
	WP(C)/18869/2025	MP		14367/2025
183	D-WP(C)/34131/2025	MANAS KUMAR NAYAK	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		14368/2025

184	D-WP(C)/33090/2025 WP(C)/23138/2025	SATYABHAMA DEI MP	AJIT KUMAR ROUT	14369/2025
185	D-WP(C)/30635/2024 WP(C)/17406/2024	SARASWATI SETHY MP	DHIRENDRA KUMAR DAS	14370/2025
186	D-WP(C)/30156/2022 WP(C)/30156/2022	SUKANTA DAS MP	ALOK KUMAR PANDA	14371/2025
187	D-WP(C)/34127/2025 WP(C)/ /	PARTHABA MAHAHNANDA MP	JAGADIP SAHOO	14372/2025
188	D-WP(C)/34136/2025 WP(C)/ /	SANTOSH KUMAR KHANDELWAL MP	NIRANJAN LENKA	14373/2025
189	D-WP(C)/34138/2025 WP(C)/ /	PRIYA RANJAN DAS MP	SURESH KUMAR PANDA	14374/2025
190	D-WP(C)/34139/2025 WP(C)/ /	SANTOSH KUMAR KHANDELWAL MP	NIRANJAN LENKA	14375/2025
191	D-WP(C)/7603/2023 WP(C)/7603/2023	DURYODHAN LENKA MP	BIMBISAR DASH	14376/2025
192	D-WP(C)/29946/2025 WP(C)/20958/2025	TAPAN KUMAR DAS MP	HARMOHAN DHAL	14377/2025
193	D-WP(C)/34141/2025 WP(C)/ /	PRADEEP KUMAR MISHRA MP	DEVASHIS PANDA	14378/2025
194	D-WP(C)/34158/2025 WP(C)/ /	UMANG ASSOCIATES PVT. LTD., CUTTACK MP	MITABH MISHRA	14379/2025
195	D-WP(C)/34158/2025 WP(C)/ /	UMANG ASSOCIATES PVT. LTD., CUTTACK MP	MITABH MISHRA	14380/2025
196	D-WP(C)/34146/2025 WP(C)/ /	JATINDRA NATH SARANGI MP	DEVASHIS PANDA	14381/2025
197	D-WP(C)/34170/2025 WP(C)/ /	PABITRA NAYAK MP	SATYA RANJAN PATI	14382/2025
198	D-WP(C)/34171/2025 WP(C)/ /	HADIBANDHU BEHERA MP	HIMANSHU SEKHAR PANDA	14383/2025
199	D-WP(C)/22196/2025 WP(C)/17388/2025	JYOTSNARANI BEHERA MP	JITENDRA KUMAR LENKA	14384/2025
200	D-WP(C)/34150/2025 WP(C)/ /	JAYANTA KUMAR BISWAL MP	DEVASHIS PANDA	14385/2025
201	D-WP(C)/7034/2021 WP(C)/7034/2021	SUNITA PURTY MP	SAMARENDRA BAHADUR	14386/2025
202	D-WP(C)/6012/2015 WP(C)/6012/2015	MALAY KUMAR PRADHAN MP	M/S.PRANAB KUMAR GHOSE	14387/2025
203	D-WP(C)/34167/2025 WP(C)/ /	CHANDRAKANTI NAYAK MP	SESHADEV DASH	14388/2025
204	D-WP(C)/34153/2025 WP(C)/ /	AKHAYA KUMAR SAHOO MP	DEVASHIS PANDA	14389/2025
205	D-WP(C)/34189/2025 WP(C)/ /	JAGATSinghpur District Truck Owners MP	ASSOCIATION	14390/2025
206	D-WP(C)/33562/2025 WP(C)/ /	TIKAYAT RANASINGH MP	DILLIP KUMAR MOHAPATRA	14391/2025
207	D-WP(C)/34192/2025 WP(C)/ /	NARAYAN PANDA MP	SATYABRATA SENAPATI	14392/2025
208	D-WP(C)/34172/2025 WP(C)/ /	PRADEEP KUMAR MUDULI MP	ANJAN KUMAR BISWAL	14393/2025
209	D-WP(C)/34199/2025 WP(C)/ /	UNION OF INDIA MP	KAIBALYA PANDA	14394/2025
210	D-WP(C)/34202/2025 WP(C)/ /	MANGAL MARNDI MP	ABHAYA KUMAR SHARMA	14395/2025
211	D-WP(C)/34196/2025 WP(C)/ /	M/S MISHRA INFRA PROJECTS MP	PRABODHA CHANDRA NAYAK	14396/2025
212	D-WP(C)/27897/2025 WP(C)/19477/2025	AGASTI KHARSEL MP		14397/2025
213	D-WP(C)/34206/2025 WP(C)/ /	RAJ KUMARI LAL MP	RAJU KUMAR SATPATHY	14398/2025
214	D-WP(C)/34198/2025 WP(C)/ /	PRADEEP KUMAR MUDULI MP	ANJAN KUMAR BISWAL	14399/2025
215	D-WP(C)/11447/2015	SASHI KANTA SHAW	M/S.PRANAB KUMAR GHOSE	

	WP(C)/11447/2015	MP		14400/2025
216	D-WP(C)/21366/2025	BARADA PRASANNA ACHARYA		
	WP(C)/14957/2025	MP		14401/2025
217	D-WP(C)/14236/2022	RUDRAMANI PANDA	ABHILASH MISHRA	
	WP(C)/14236/2022	MP		14402/2025
218	D-WP(C)/34215/2025	GAYATRI DEVI AGRAWAL	SUNKURU SUDHAKAR RAO	
	WP(C)/ /	MP		14403/2025
219	D-WP(C)/3003/2005	NARENDRA BHOI	DEEPALI MOHAPATRA	
	WP(C)/3003/2005	MP		14404/2025
220	D-WP(C)/13107/2005	SITARAM CHOUDHURY	DEEPALI MAHAPATRA	
	WP(C)/13107/2005	MP		14405/2025
221	D-WP(C)/34223/2025	SANJAY KUMAR SWAIN	RABI NARAYAN BEHERA	
	WP(C)/ /	MP		14406/2025
222	D-WP(C)/34229/2025	RAMESH CHANDRA MAHAKUD	DEVASHIS PANDA	
	WP(C)/ /	MP		14407/2025
223	D-WP(C)/34231/2025	MANAS KUMAR SAHOO	JAYDEEP PAL	
	WP(C)/ /	MP		14408/2025
224	D-WP(C)/34224/2025	MEGHARAY MURMU	MANORANJAN MUDULI	
	WP(C)/ /	MP		14409/2025
225	D-WP(C)/33382/2025	SANGRAM ROUT	BIPLABA P.B. BAHALI	
	WP(C)/23223/2025	MP		14410/2025
226	D-WP(C)/34248/2025	ANWESHA PANDA	RAGHUNATH DASMOHAPATRA	
	WP(C)/ /	MP		14411/2025